

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-988/MB/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.05.2019**

NAME OF THE PARTIES: Bigbloc Construction Limited

V/S

Eiffel India Infraprojects Private Limited

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

25. C.P. (IB)-988/MB/2019

The Professional representing the petitioner is yet to file proof of service and is directed to inform the next date of hearing to the other side and file proof of service. List this matter on 12.06.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)